

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 3 of 2015 &  
IA-5 of 2015**

**Dated: 8<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:-**

**Madhya Pradesh Power Management Co. Ltd. ....Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Ganesan Umapathy

Counsel for the Respondent(s) :

**ORDER**

**Admit.** Issue notice to the Respondents returnable on 28<sup>th</sup> January, 2015. Dasti service is permitted.

Post the matter on **28.01.2015.**

**(Rakesh Nath)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Vs/vg